

10/1984

BILL NO. 8 OF 1984

THE SHRI GOVINDAJI TEMPLE (SECOND AMENDMENT)
BILL, 1984

A
BILL

further to amend the Shri Govindaji Temple Act, 1972 (Manipur Act No. 12 of 1972).

BE it enacted by the Legislature of Manipur in the Thirty-fifth Year of the Republic of India as follows :

1. (1) This Act may be called the Shri Govindaji Temple (Second Amendment) Act, 1984.

Short title
and com-
mencement.

(2) It shall come into force at once.

2. For the existing clause (b) of section 2 of the Shri Govindaji Temple Act, 1972, the following shall be substituted, namely :—

Amendment
of section 2.

(b) 'Deputy Commissioner' means the "Deputy Commissioner of Imphal".